

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 670 & 669 OF 2018 IN
DFR NO.1904 OF 2018

Dated: 30th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Clean Wind Power (Manvi) Pvt. Ltd.

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Gopal Jain, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Avijeet Lala
Ms. Shikha Pandey
Mr. Akshay Shandilya
Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : ---

ORDER

Issue notice on IA Nos. 670 of 2018 & 669 of 2018 returnable on 01.06.2018.
Dasti, in addition, is also permitted.

List this matter on 01.06.2018, in the event the Appellant has filed an affidavit of service.

(S.D. Dubey)
Technical Member
tpd/vt

(Justice N.K. Patil)
Judicial Member